Shahdara were transferred to the D.M.C. under the Slum Clearance Scheme and evacuee land in village Tehar was transferred to the D.M.C. for remodelling of village Tehar.

It was in 1966 that D.M.C. complained of unauthorised occupation and squating in respect of 43 plots out of 293 plots at Shahdara. As the possession was handed over to D.M.C., it is now for them to deal with the unauthorised occupants direct.

## Schools in Moti Ragh, New Delhi

6863. Shri Onkar Lal Berwa: Will the Minister of Education be pleased to state:

- (a) whether it is a fact that except in Moti Bagh-I Colony, New Delhi Boys and Girls Government Higher Secondary Schools, if in the same building are held in two different shifts i.e. one shift for boys and the other for girls only;
- (b) if so, the reasons for the running of two separate Boys and Girls Higher Secondary Schools in one building and in one shift in Moti Bagh-I Colony;
- (c) whether any representations have been received by the authorities concerned against this discrimination from the Welfare Associations of Moti Bagh-I; and
- (d) if so, the action taken in the matter?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Arad): (a) to (d). The requisite information is being collected from the Delhi Administration and will be laid on the Table of the Lok Sabha in due course.

12,15 hrs.
CALLING ATTENTION TO MAITER
OF URGENT PUBLIC IMPORTANCE

REPORTED SALE OF MILITARY MATERIALS
BY WEST GERMANY TO PAKISTAN

Shri Bal Raj Madhok (South Delhi): I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The reported sale of military materials like aircraft, tank, arms and ammunition by West Germany to Pakistan."

The Minister of External Affairs (Shri M. C. Chagla): Sir, hon. Members have drawn attention reports in the Indian press about certain disclosures reported to have been made before a Sub-Committee of the Senate Foreign Relations Committee of the United States regarding supply to Pakistan of F-86 Sabre jet aircraft and M-47 and M.48 tanks. This House has been informed by my predecessor as well as myself on a number of occasions of the efforts made by the Government of India to prevent to supply of U.S. made equipment Pakistan through third countries.

As soon as reports about Pakistan's efforts to acquire arms and equipment from West Germany through countries reached the Government of India in late 1965, the matter was taken up with the Government of the Federal Republic of Germany who assured us that no arms were being sold to Pakistan by them. However, subsequently some reports were received to the effect that Canadian built F-86 Sabre jet aircraft estimated to number about 60 to 90 which were bought by the Government of Iran from the Federal Republic of Germany had arrived in Pakistan. The Government of India made strong representations to both the German and Iranian Governments. The Government of Iran assured that the aircraft sent by Iran to Pakistan were only for repairs, servicing

[Shri M. C. Chagla]

and modifications as such facilities were not available in Iran. Federal Republic of Germany also informed us that it had worked out with the Government of Iran a procedure to ensure and verify return of these aicraft from Pakistan to In fact the West German Government informed us on 8th September, 1966 that all but a few of these aircraft had gone back to Iran. The Canadian Government who had originally supplied the aircraft to West Germany were also apprised of the feelings of the Government of India on this subject. The Government of India subsequently learnt with satisfastion that the Canadian Government had pressed its disinclination to allow further sales of Canadian made aircraft to Tran.

Military

In spite of these assurances, the Government came across some reports to the effect that these aircraft had come back to Pakistan. The matter was again taken up with the West German Government late in 1966 and they reiterated the assurances given by them earlier.

As regards the question of supply of US built tanks by West Germany to Pakistan, I may state that some time ago we came accross reports about the efforts of the Government of Pakistan to acquire indirectly from West Germany about 200 M-47 M-48 tanks. We took up the matter with the Governments of West Ger $w_e$ many and U.S.A. were then made to understand that the proposed supply of tanks had fallen through.

In face of these assurances, we are naturally surprised at reported disclosures made before a Sub-Committee of the U.S. Senate Foreign Relations Committee. We have expressed our serious concern and feelings in the country to both the Government of the Federal Republic of Germany and U.S.A. through their Embassies here and are awaiting further devecopments. May I add, Sir, the news that I have got just now? The Charge d'affaires of West Germany has informed our Foreign Secretary that it 13 not a fact that West Germany had entered into any contract or intends to do so for the supply of tanks to Pakistan or Iran. The Press reports misleading and West Germany aware of the Indian sentiments on this issue. \*

Here we have a definite statement on behalf of the West German Government that no tanks were sold to-Pakistan or Iran and that no contract has been entered into and there is no intention on the part of West Germany to sell it.

Shri Bal Raj Madhok: It is a very serious matter. Whatever the minister might have said about press reports, the press reports are very clear and they cannot be easily denied, because they refer to the proceedings in the U.S. Senate. Foreign Relations Sub-Committee. The Indian Express says:

"Pakistan has signed agreements with at least three sales to get some more tanks for her armed forces. In addition, the Iranian Government has entered into contracts, among them, with the Levy Auto Parts Company for tanks re-Toronto, Canada, portedly for delivery to Pakistan."

Then it goes on to say:

"Of great concern to the subcommittee was what the peans would do with American-made M-47 and M-48 tanks. Most of these would besurplus in the period between now and 1971."

Then we are told.....

Mr Speaker: Everybody has read it. Without reading it out you make your point. All of us have read it.

Shri Bal Raj Madhok: We are told that the Government of USA or the German Government have given some assurances. But in spite of the

assurances the fact remains, as the hon. Defence Minister told us the other day, most of the sabre jets which were given to Iran have passed on to Pakistan. This was what the hon. Defence Minister told us yesterday, in spite of the fact that you told us the other day, when you returned from Iran, that those sabre jets were not going to Pakistan. My question is, do you simply go by what the Iranian Government tells you or have got any other source of information also by which you can know motives of the Iranian Government, which, according to press reports and according to Mr. Cummings, who is Chairman of a very important Committee on armament supplies, is that the Pakistan Government is taking these on account of sales through Iran. With this information given by Mr. Cummings, how could you make statement that Iran friendly country and Iran is giving these to Pakistan? Secondly. this information has come to us when the proceedings of the Foregin Relations Sub-Committee have come out in the press May I know what our embassy in America is doing. We have a B. K. Nehru sitting in America for the last so many years. I want know what that Ambassador and Embassy has been doing, if we have to depend only on press reports? I want to know whether we have any independent source of information tο get to know what is happening over our heads and against our interests in these countries.

Shri M. C. Chagla: We are not relying on press reports. We get information from our embassies in these countries. Representations have been made by our Ambassador in Washing-Strong representations were ton. The same thing in Germany and the same thing in Iran. Now, you have a press report which appeared in the Indian Express and some other papers. Here you have a contradiction officially given to us by the Ambassador of a country. Which should be accepted? With regard to sabre jets, Germany did not deny the fact that they had sold to Iran. Their attitude was that Iran had not transferred them to Pakistan but only they had sent them for servicing. As my hon. colleague pointed out day before yesterday, it is an academic question, and it is perfectly right, as to whether the planes are in Iran or in Pakistan, because we must look upon that as part of Pakistani air force as Pakistan will avail herself of these planes whenever she wants to. But as regards tanks, it is a very serious matter. We took it up yesterday. Today we got the information from the Government and here is an official denial of fact that they have sold these tanks.

Shri Nath Pai (Rajapur): All this happened a year back. You took it up yesterday. (Interruption).

श्रो विभति मिश्र 🖁 (मोतोहारी): हमारे मंत्री महोदय ज्यादा जोर देते ग्राफिशल रिपोर्ट पर ग्रौर ग्रपनी राजनीति बदलते हैं नान-ग्राफियल रिपोर्टस पर । मैं जानना चाहता हूं कि क्या यह सही है कि जर्मनी, में प्राईवेट काम करने वाले बनिये कहिये या कमर्शल एजेन्ट कहिये या चाहे जो कहिये, उन्होंने पाकिस्तान को हथियार बेचे हैं? क्या मंत्री महोदय को उन की ग्राफिशल रिपोर्ट पर ही निर्भर करना चाहिये? यह कहां तक सही है कि प्राइवेट बनिये लोगों ने पाकिस्तान के हाथ बेचा है ग्रार उस के के लिये सरकार के पास क्या जानकारी है।?

Shri M. C. Chagla: Well, Sir we are making further enquiries. Of course, I quite appreciate that there is a distinction between the Government of Germany and private firms which might have entered into private contracts with either Pakistan or The contradiction is with regard to the German Government. The Government has told us that it has entered into no contract, but as private firms we must make enquiries.

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An hon. Member: You should have made enquiries long ago.

Shri Hem Barua (Mangaldai): Just now the hon. Minister stated that he made inquiries yesterday. That shows that after the disclosures were made by the Senate Sub-Committee America he woke up to the urgency of the situation and his duty also and he took up the mater with the cerned Governments, and our government have accepted the Iranian version, as also the West German plea, regarding the supply of sabre-jets to Pakistan. Now the hon, Minister comes out with the information that there has been no contract between Pakistan and West Germany for the supply of tanks. May I draw his attention to a newspaper report Pakistan has cleverly employed Iranian General as a purchasing agent to purchase tanks and sabre-jets from West Germany? Now, we have our Embassies in Washington, in Teheran and in Bonn and they were all sleeping up till now, up till the disclosures in the Sub-Committee of the American Senate. My question is this.. West Germany seems to be a friendly nation; America is a great friend of our country for long and Iran claims to be very friendly to India. May I know whether our ment have drawn the attention of our friends, America, West Germany and Iran that they are playing the role of Dr. Jekyll and Mr. Hyde? Have they done it? Have they warned them that if they continue to play the part of Mr. Hyde in the cloak of Dr. Jekyll, this country is not going to tolerate it?

Shri M. C. Chagla: May I remove certain misapprehensions from the mind of my hon. friend? We had taken up this question some time ago when we heard that the Government of West Germany was going to sell these tanks, and at that time we were told that it was not so. So, the matter ended there.

Shri Hem Barua: So, you have accepted the Iranian version.

Shri M. C. Chagla: No, we took it up with West Germany and the United States. When this thing appeared again in the press yesterday, when we saw the excerpts of the evidence before the Foreign Affairs Committee of the Senate of United States; we immediately sent for the two Ambassadors here and asked them justification was there for this report, or what was the basis of this, and, as I said, we have just been told. as far as the German Government is concerned, that they have not entered into a contract and they do not propose to sell anything.

Shri Barua: What Hem Pakistan employing an Iranian General as purchasing agent?

Shri M. C. Chagla: We are making inquiries. We have no information except what we have seen in the press.

श्री रबी राय (परी) : ग्रध्यक्ष महोदय. श्रभी मंत्री महोदय ने बतलाया कि वह प्रेस रिपोर्टस पर विश्वास नहीं करते हैं। ग्रसल में अखबारों में निकलने के बाद ही हम लोगों ने कार्लिंग ग्रंटोंशन नोटिस दिया । उस के ह्माद ही फारेन सेकेटरी सी० एस० झाने भी इस ग्रखबार की रपट के ग्राधार पर अमरीका सरकार को विरोध पत्न दिया है। हम को याद है कि अमरीका का हिन्दस्तान ग्रीर पाकिस्तान के साथ जो ग्राम्स हील हम्राथा उस में भी पाकिस्तान को ज्यादा सुविधा मिली है भारत की तुलना में असल में जुलाई की 1 तारीख तक पाकिस्तान श्रीर हिन्दस्तान का आर्म्स मिशन के जरिये जो चीजें दी जाती थीं, जिन के लिये अमरीका कहता था कि बन्द कर दिया जायेगा, लेकिन इसको बन्द न करके दोनों देशों को ग्राम्स दिये जाते हैं। जो इंटरनेशनल ग्राम्स हीलर कोमिन्स है उस ने भी फारेन रिलेशन्स कमेटी के सामने गवाही देते हए बतलाया है कि वेस्ट जर्मनी से ईरान के जरिये सब चीचें पाकिम्लान को गई हैं। अभी मंत्री ची

ने पढ़ कर सुनाया कि वेस्ट जमेंनी की ग्रोर से कहा गया है कि पाकिस्तान को श्राम्स नहीं दि। गर्न हैं, लेकिन ग्रनरोत्ता की ग्रोर से सां० एस० झा के पत्न के जनाव में जब पता चन जाता है कि वेस्ट जमेंनों के श्राम्स ईरान के जरित पाकिस्तान को गर्न हैं, मैं जानना चाहता हूं कि मुन्नो महोदय वेस्ट जमेंनों के खिलाफ क्या कार्रवाई करना चाहत हैं?

Shri M. C. Chagla: We take such action as we think fit and proper. Even on the last occasion we pointed fout to the West German Government the strong feelings in this country about this arms deal and, as I said, they realised our sentiments and said that they are no going to sell arms to Pakistan. If we find that notwithstanding their assurances they have done so, we will take such diplomatic acion, as is possible.

Mr. Speaker: Now, papers to be laid on the Table. Shri Asoka Mehta.

Shri Nath Pai (Rajapur): Sir, may make a submission to you? Day before yesterday, the Defence Minister made some disclosures about the new aircraft acquired by Pakistan.

Mr. Speaker: He cannot raise it in this manner.

Shri Nath Pai: I am not suggesting something new. I have given notice of it. If you do not hear me, what can I do? This is a totally different subject.

Mr. Speaker: Whatever it is, I cannot allow it now.

Shri Nath Pal: I am not asking any question now. I am only saying that you should agree to have a debate on it.

Mr. Speaker: That is exactly what I say. It can be debated in this House only if the Minister says.

Shri Nath Pai: This kind of reply will not satisfy us.

Mr. Speaker: It may be so; let him write to me.

Shri Nath Pai: I have already written to you. We want to make our submission, because the whole House is concerned about it.

Mr. Speaker: This is not the way. I cannot decide here and now whether I am going to admit it or not. I have to consider it.

Shri Nath Pai: Then which is the way? There you are wrong. Let me submit that we always ask of the Speaker—and rightly under the Rules of Procedure.

Mr. Speaker: I am not going to answer it just now. Shri Asoka Mehta.

श्री प्रकाशवीर शास्त्री : (हापुड़) श्रीमान्, मैं ग्रापके——

Mr. Speaker: No please.

Shri Nath Pai: You cannot stop us like that.

बी प्रकाशबीर रिशास्त्री: श्रीमान्, मैं आपके कानों तक एक बात पहुंचाना चाहता हूं। आप जिस बात को स्वीकार कर चुके हैं, उसके बारे में कहना चाहता हूं। कोई सवाल मैं नहीं कर रहा हूं।

12.31 hrs.

PAPERS LAID ON THE TABLE
ANNUAL PLAN 1967-68

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Ragha Ramaiah): Sir, on behalf of Shri Asoka Meha, I beg to lay on the Table a copy of the Annual Plan, 1967-68. [Placed in Library, see No. LT-1197/67].